

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**STARRED QUESTION NO. 312.  
TO BE ANSWERED ON WEDNESDAY, THE 22<sup>nd</sup> MARCH, 2023.**

**INVESTMENT IN ASSAM**

**\*312. SHRI PALLAB LOCHAN DAS:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has taken initiatives to invest in Assam in order to support industries there; and
- (b) if so, the details thereof including the details of the ongoing projects and schemes for the promotion of industries in Assam?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

**(a) & (b):** A statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 312 FOR ANSWER ON 22.03.2023.**

**(a) & (b):** Yes, Sir, the Government has taken several initiatives to support industries as mentioned hereunder:

**1. Efforts to enable an ecosystem of promotion of investment in the country, including Assam:**

**(i) Startup India:**

The Government launched Startup India Initiative on 16<sup>th</sup> January 2016. To meet the initiative's objectives, the Government unveiled an Action Plan for Startup India that laid the foundation of Government support, schemes and incentives envisaged to create a vibrant startup ecosystem in the country. The Action Plan comprises 19 action items spanning areas such as "Simplification and handholding", "Funding support and incentives", and "Industry-academia partnership and incubation".

Since launching the Startup India initiative in 2016, DPIIT has recognized 92,683 entities as startups as on 28<sup>th</sup> February 2023. Further, from the State of Assam, as of 28<sup>th</sup> February 2023, 826 entities have been recognized as startups by the DPIIT.

Details of various programs undertaken by the Government to promote investments using the Startup Initiative are in Annexure-I.

**(ii) Ease of Doing Business:**

DPIIT is the nodal Department for coordinating the initiatives under Ease of Doing Business. DPIIT is spearheading the exercise for improving the overall business regulatory environment in the country by streamlining the existing regulations and processes and eliminating unnecessary requirements and procedures

Details of the initiative under EoDB are in Annexure II.

**(iii) Foreign Direct Investment (FDI):**

The Government has always intended to make India an investor-friendly destination for which it has put in place its FDI policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. Almost 98% of FDI equity inflow comes under the automatic route in the financial year 2022-23 (up to September 2022). FDI policy is reviewed continuously to ensure India remains an attractive and investor-friendly destination.

## **2. Efforts made for Infrastructure promotion to support investment are mentioned hereunder:**

Infrastructure is the foundation for supporting any investment. Therefore, the government has laid special emphasis on building robust infrastructure such as roads, highways, ports, airports and railway lines. The National Infrastructure Pipeline (NIP) is a first-of-its-kind, whole-of-government exercise to provide world-class infrastructure to citizens and improve their quality of life. It aims to improve project preparation and attract investments into infrastructure. To draw up the NIP, a High-Level Task Force was constituted under the chairmanship of the Secretary, Department of Economic Affairs (DEA), Ministry of Finance. In the past four years, the capital outlay has increased almost three times for building infrastructure.

The 'Act East Policy' announced in November 2014, has played an instrumental role in bringing a paradigm shift and making a significant change in the potential role of the Northeast region. The policy aims to promote economic cooperation and cultural ties and develop strategic relationships with countries in the Asia-Pacific region through continuous engagement at bilateral, regional and multilateral levels, thereby providing enhanced connectivity to the States of the North Eastern Region with other countries in our neighborhood.

Some of the initiatives are mentioned below:

### **(i) PM GATI SHAKTI:**

PM Gati Shakti National Master Plan (NMP), a GIS-based platform with portals of various Ministries/Departments of Government, was launched in October 2021. It is a transformative approach to facilitate data-based decisions related to integrated planning of multimodal infrastructure, thereby reducing logistics costs. Empowered Group of Secretaries (EGoS) and Network Planning Group (NPG) have been created as institutional arrangements. For enhanced capital expenditure by states for infrastructure development, the Ministry of Finance, Department of Expenditure, through the "Scheme for Special Assistance to States for Capital Investment for 2022-23" on 6th April 2022, has made an additional provision of Rs. 1,00,000 crore for disbursement among the states as long term loans at a zero interest rate. Under Part II of the scheme, Rs 5,000 crore is specifically provided for PM Gati Shakti-related expenditure. Details about projects in Assam are in Annexure-III.

### **(ii) Ministry of Railways:**

Railway projects are sanctioned Zonal Railway-wise, not Region-wise or State-wise, as Indian Railways' projects may span state boundaries. However, as of 01.04.2022, 19 Railway infrastructure projects covering a total length of 1,909 km at the cost of Rs. 77,930 crore, falling fully/ partly in North Eastern States, including Assam, are under different stages of planning/ approval/ execution, out of which 409 km length has been commissioned. Expenditure of Rs. 30,312 crore incurred up to March 2022. These include-

- 14 New Line Projects covering a total length of 1,181 km at Rs. 61,520 crore, out of which 361 km length has been commissioned and expenditure of Rs. 27,458 crore incurred up to March 2022.
- 5 Doubling Projects covering a total length of 728 km at the cost of Rs. 16,410 crore, out of which 48 km length has been commissioned and expenditure of Rs. 2,854 crore incurred up to March 2022.

**(iii) Ministry of Port, Shipping and Waterways:**

Inland Waterways Authority of India (IWAI) has planned waterways infrastructure for the promotion of Inland Water Transport (IWT) on National Waterways (NW-2) (river Brahmaputra) and NW-16 (river Barak) in Assam at a total cost of Rs. 1010 crore which is helpful to promote industries on the banks of these rivers in Assam. Details are in Annexure-IV.

**(iv) Modified Industrial Infrastructure Up-gradation Scheme (MIUS):**

The MIUS scheme was launched in 2003 to enhance the industrial competitiveness of domestic industry by providing quality infrastructure in selected functional clusters/locations which have the potential to become globally competitive. In February 2009, the scheme was recast as Recast-IIUS(RIIUS)based on an independent evaluation to strengthen the implementation process. In Assam, one project, namely, Bamboo Technology Park, Distt. Guwahati, Assam, was sanctioned by the Government.

**3. Special focus on the North-East:**

**(i) Regional Schemes for the promotion of industrialization in the NER:**

To promote manufacturing and entrepreneurship in the North East and hilly areas of India, the schemes such as Freight Subsidy Scheme (FSS, 2013), North East Industrial and Investment Promotion Policy (NEIIPP), 2007 and North East Industrial Development Scheme (NEIDS), 2017 were rolled out by the Department. All these schemes are in the grand-parenting stage, and subsidies/incentives to the eligible industrial units are being provided against the committed liabilities under the schemes. A cumulative of Rs. 5206.02 crore has been disbursed to the industrial units of Assam under such schemes.

**(ii) Ministry of Food Processing Industries:**

Through component schemes of the Central Sector umbrella scheme of PradhanMantri Kisan SAMPADA Yojana (PMKSY), the Ministry of Food Processing Industries mostly provides credit-linked capital subsidies for the establishment/upgradation of Food Processing Industries. Some of the preferential provisions in component scheme guidelines of PMKSY for NER are as follows-

- **Higher rate of Grants:** To attract more promoters, the grant amount is @ 50% of eligible project Costs for the NER region, while for other projects, it is 35% in most schemes
- **Concession in project completion time:** Keeping in view difficult terrain and material supply constraints in the North Eastern region, projects located there are allowed more time to complete.
- **Lower requirement of promoter's capital in projects:** Project promoters in Northeastern Region must contribute only 10% instead of 20% required for other regions.

The details of Food Processing Projects assisted in the State of Assam under PMKSY are in Annexure-V.

**(iii) North East Desk under Invest India:**

The Northeast Desk at Invest India was operationalized in March 2021 to usher in a transformation in the investment ecosystem in the Northeast, including Assam.

The key mandate of the desk falls under four pillars:

- **Investment Promotion** (Digital promotion, event conceptualization, preparation of knowledge materials- brochures, pitch decks etc., collation of investible projects, etc.)
- **Investor Targeting** (Profiling of domestic and foreign investors, outreach, networking, participation in investor summits & roadshows etc.)
- **Investment Facilitation** (Liaison with relevant stakeholders, facilitating meetings, site visits, formalization of agreements, grievance redressal, investor aftercare, etc.)
- **Capacity Building** (Creation/strengthening of state Investment Promotion Agencies/Cells, policy inputs/recommendations, engagement with Project Development Cells of the Central Ministries etc.)

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 312 FOR ANSWER ON 22.03.2023.**

**INPUTS ON STARTUP INDIA**

The details of various programs undertaken by the Government to promote startups under the Startup India initiative across the country are as under:

**Startup India Action Plan:** An Action Plan for Startup India was unveiled on 16<sup>th</sup> January 2016. The Action Plan comprises of 19 action items spanning areas such as "Simplification and handholding", "Funding support and incentives" and "Industry-academia partnership and incubation". The Action Plan laid the foundation of Government support, schemes and incentives envisaged to create a vibrant startup ecosystem in the country.

**Fund of Funds for Startups (FFS) Scheme:** The Government has established FFS with corpus of Rs. 10,000 crore, to meet startups' funding needs. DPIIT is the monitoring agency and the Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. The total corpus of Rs. 10,000 crore is envisaged to be provided over the 14<sup>th</sup> and 15<sup>th</sup> Finance Commission cycles based on the scheme's progress and the availability of funds. It has made capital available for startups at the early stage, seed stage and growth stage and also played a catalytic role in facilitating the raising of domestic capital, reducing dependence on foreign capital and encouraging homegrown and new venture capital funds.

**Credit Guarantee Scheme for Startups (CGSS):** The Government has established the Credit Guarantee Scheme for Startups to provide credit guarantees to loans extended to DPIIT-recognized startups by Scheduled Commercial Banks, Non-Banking Financial Companies (NBCs) and Venture Debt Funds (VDFs) under SEBI registered Alternative Investment Funds. CGSS aims to provide credit guarantees up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible borrowers. DPIIT recognized startups.

**Regulatory Reforms:** Over 50 regulatory reforms have been undertaken by the Government since 2016 to enhance the ease of doing business, raising capital and reducing compliance burden for the startup ecosystem.

**Ease of Procurement:** To enable ease of procurement, Central Ministries/ Departments are directed to relax conditions of prior turnover and prior experience in public procurement for all DPIIT-recognized startups subject to meeting quality and technical specifications. Further, Government e-Marketplace (GeM) Startup Runway has been developed, a dedicated corner for startups to sell products and services directly to the Government.

**Support for Intellectual Property Protection:** Startups are eligible for fast-tracked patent application examination and disposal. The Government launched Start-ups Intellectual Property Protection (SIPP) which facilitates startups to file applications for patents, designs and trademarks through registered facilitators in appropriate IP offices by paying only the statutory fees. Facilitators under this Scheme are responsible for providing general advisory on different IPs and information on protecting and promoting IPRs in other countries. The Government bears the facilitators' fees for any number of patents, trademarks or designs, and startups only bear the cost of the statutory fees payable. Startups are provided with an 80% rebate in the filing of patents and 50% rebate in the filing of trademarks vis-a-vis other companies.

**Self-Certification under Labour and Environmental laws:** Startups can self-certify their compliance under 9 Labour and 3 Environment laws for 3 to 5 years from the date of incorporation.

**Income Tax Exemption for 3 years:** Startups incorporated on or after 1st April 2016 can apply for income tax exemption. The recognized startups that are granted an Inter-Ministerial Board Certificate are exempted from income tax for 3 consecutive years out of 10 years since incorporation.

**International Market Access to Indian Startups:** One of the key objectives of the Startup India initiative is to help connect the Indian startup ecosystem to global startup ecosystems through various engagement models. This has been done through international Government to Government partnerships, participation in international forums and hosting of global events. Startup India has launched bridges with over 15 countries (Brazil, Sweden, Russia, Portugal, UK, Finland, Netherlands, Singapore, Israel, Japan, South Korea, Canada, Croatia, Qatar and UAE) that provide a soft-landing platform for startups from the partner nations and aid in promoting cross-collaboration.

**Faster Exit for Startups:** The Government has notified Startups as 'fast track firms' enabling them to wind up operations within 90 days vis-a-vis 180 days for other companies.

**Startup India Hub:** The Government launched a Startup India Online Hub on 19 June 2017. It is a one of its kind online platform for all entrepreneurial ecosystem stakeholders in India to discover, connect and engage with each other. The Online Hub hosts Startups, Investors, Funds, Mentors, Academic Institutions, Incubators, Accelerators, Corporates, Government Bodies and more.

**Exemption for the Purpose Of Clause (VII) (b) of Sub-section (2) of Section 56 of the Act (2019):** A DPIIT-recognized startup is eligible for exemption from the provisions of section 56(2)(vii)(b) of the Income Tax Act.

**Startup India Showcase:** Startup India Showcase is an online discovery platform for the most promising startups in the country chosen through various programs for startups exhibited in the form of virtual profiles. The startups showcased on the platform have distinctly emerged as the best in their fields. These innovations span various cutting-edge sectors such as Fintech, Enterprise Tech, Social Impact, HealthTech, and EdTech. These startups are solving critical problems and have shown exceptional innovation in their respective sectors. Ecosystem stakeholders have nurtured and supported these startups, validating their presence on this platform.

**National Startup Advisory Council:** The Government in January 2020 notified the constitution of the National Startup Advisory Council to advise the Government on measures needed to build a strong ecosystem for nurturing innovation and startups in the country to drive sustainable economic growth and generate large-scale employment opportunities. Besides the ex-officio members, the council has several non-official members representing various stakeholders from the startup ecosystem.

**Startup India: The Way Ahead:** Startup India: The Way Ahead at five years celebration of Startup India was unveiled on 16<sup>th</sup> January 2021 which includes actionable plans for the promotion of ease of doing business for startups, the greater role of technology in executing various reforms, building capacities of stakeholders and enabling a digital Aatmanirbhar Bharat.

**Startup India Seed Fund Scheme (SISFS):** Easy availability of capital is essential for entrepreneurs at the early stages of the growth of an enterprise. The capital required at this stage often presents a make-or-break situation for startups with good business ideas. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. Rs. 945 crore has been sanctioned under the SISFS Scheme for 4 years starting from 2021-22.

**National Startup Awards (NSA):** National Startup Awards is an initiative to recognize and reward outstanding startups and ecosystem enablers building innovative products or solutions and scalable enterprises with high potential for employment generation or wealth creation, demonstrating measurable social impact. Handholding support is provided to all the finalists across various tracks, viz. Investor Connect, Mentorship, Corporate Connect, Govt. Connect, International Market Access, Regulatory Support, Startup Champions on Doordarshan and Startup India Showcase, etc.

**States' Startup Ranking Framework (SRF):** States' Startup Ranking Framework is a unique initiative to harness the strength of competitive federalism and create a flourishing startup ecosystem in the country. The major objectives of the ranking exercise are facilitating states to identify, learn and replace good practices, highlighting the policy intervention by states for promoting the startup ecosystem and fostering competitiveness among states.

**Startup Champions on Doordarshan:** Startup Champions program on Doordarshan is a one-hour weekly program covering stories of award-winning/ nationally recognized startups. It is telecasted in both Hindi and English across Doordarshan network channels.

**Startup India Innovation Week:** The Government organizes Startup India Innovation week around the National Startup Day, i.e. 16<sup>th</sup> January, with the primary goal was to bring together the country's key startups, entrepreneurs, investors, incubators, funding entities, banks, policymakers, and other national/international stakeholders to celebrate entrepreneurship and promote innovation.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 312 FOR ANSWER ON 22.03.2023.**

**INITIATIVE UNDER EASE OF DOING BUSINESS (EODB)**

**Business Reforms Action Plan (BRAP):**

DPIIT, in consultation with the State Governments, started a comprehensive reform exercise in States and Uts in December 2014. Under the Business Reforms Action Plan (BRAP), all States/UTs in the country are assessed based on reforms they undertake on designated parameters. BRAP covers reform areas such as Information Wizard, Single Window Systems, Online Building Permission Systems, Inspection Reforms, Labour Reforms, etc. This exercise has helped in improving the business environment across States/UTs.

To date five editions of BRAP (2015, 2016, 2017-18, 2019 and 2020) have been completed, and States/UTs have been assessed accordingly. The Action Plan for BRAP, 2022 (i.e., the sixth edition) was shared with States/UTs or its implementation and is currently underway.

The Action Plan for BRAP 2022 consists of 352 reforms, divided into two Parts Part A (Business-centric reforms) and Part B (Citizen-centric reforms). Citizen-centric reforms (91) have been included for the first time to enable Ease of Living nationwide. Reforms related to the integration of State Single Window with the National Single Window System (NSWS) have also been included in BRAP 2022. This would facilitate the investors to get all the information and obtain the required approvals (Centre and/or State) through NSWS and State Single Window.

**Reducing Compliance Burden (RCB):**

DPIIT also coordinates with Ministries/Departments and States/UTs for initiatives to reduce the compliance burden on citizens and business activities. This exercise aims to improve the Ease of Doing Business and Ease of Living by Simplifying, Rationalizing, Digitizing and Decriminalizing Government to Business and Citizen Interfaces across Ministries/States/UTs. The key focus areas of the initiative are:

- I. Simplification of procedures related to applications, renewals, inspections, filing records, etc.
- II. Rationalization of legal provisions by repealing, amending or omission of redundant laws,
- III. Digitization of government processes by creating online interfaces, and Decriminalization of minor, technical or procedural defaults

One of the focus areas in reducing compliance burden exercise is decriminalizing minor offences. DPIIT regularly coordinates with Ministries/Departments and States/ Uts to reduce the compliance burden on citizens, business activities, and decriminalization. Industry stakeholders and trade bodies such as CII, FICCI and ASSOCHAM can submit compliances and propose recommendations through RC Portal. This acts as a bridge between industries and the Government to minimize and

decriminalize burdensome compliances. To Decriminalize Non- Compliance for Advancing Ease of Doing Business in India, an Inter-Ministerial Committee has been formed under the Chairmanship of CEO, NITI Aayog to strengthen the Government's ongoing efforts towards decriminalization of non-compliances.

As part of the Decriminalization exercise, the Cabinet Secretariat approved the proposal for the Introduction of the "Jan Vishwas (Amendment of Provisions) Bill, 2022" on 16<sup>th</sup> December 2022. The Jan Vishwas (Amendment of Provisions) Bill, 2022 was introduced in Lok Sabha on 22<sup>nd</sup> December 2022. Subsequently, it was referred to the Joint Committee of the Parliament. The Joint Committee on the Jan Vishwas (Amendment of Provisions) Bill, 2022 held detailed discussions with all the 19 Ministries/Departments concerned along with Legislative Department. The Committee considered clause-by-clause examination of the Bill through a series of 9 sittings between 09.01.2023 and 17.02.2023. The Committee finally adopted its Report in its sitting held on 13.03.2023.

### **National Single Window System (NSWS)**

Setting up the National Single Window System (NSWS) was announced in the Budget 2020-21 to provide "end-to-end" facilitation and support to investors, including pre-investment advisory, providing information related to land banks and facilitating clearances at the Centre and State levels. Envisioned as a one-stop shop for investor-related approvals and services in the country, the National Single Window System (NSWS) was soft-launched on 22<sup>nd</sup> September 2021. KYA (Know-Your-Approval) module of NSWS is live with 598 approvals across 32 Central Ministries/Departments and 4210 approvals across 32 States/UTs. More than 1.4L investors have used the KYA (Know Your Approvals) module to learn about the approvals they need in starting and running their businesses. The platform is stable and running live with approvals live from 28 Central Ministries/ Departments. Currently, 20 States/Uts integrated with NSWS, namely Andhra Pradesh, Arunachal Pradesh, Bihar, Goa, Gujarat, Himachal Pradesh, Haryana, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Punjab, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and Jharkhand. The NSWS Team is working with the remaining States/UTs to complete onboarding of all 36 States/Uts.

### **One District One Product (ODOP):**

The ODOP Initiative aims to manifest the vision of the Hon<sup>ble</sup> Prime Minister of India to foster balanced regional development across all country districts. The idea is to select, brand, and promote One Product from each District (One District – One Product) of the country to enable holistic socio-economic growth across all regions. The product lists have been signed off by each of the States/ UTs with Principal Secretary, Industries/ MSME as the nodal department.

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## ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 312 FOR ANSWER ON 22.03.2023.

Details of Projects under Part-II (PM Gatishakti related Expenditure) of 'Scheme for Special Assistance to States for Capital Investment for 2022-23'

Rs. in crore				
S.no.	Name of Project	Location	Technically Approved Cost	Capital Expenditure Approved by Department of Expenditure
1.	Setting up of PM GatiShakti Data Centre & 5 Zonal Centres	Guwahati, Assam	4.50	4.50
2.	GIS-based Urban Geo-Hub	Guwahati	8.00	8.00
3.	Procurement of Simulation and Design Software including Hardwar	Assam	2.00	2.00
4.	Digital Cadastral Map for the whole State of Assam	Cyber Space	30.00	30.00
5.	Creation of Industrial Park by providing Infrastructure Facilities	Sissiborgaon, Dhemaji	36.00	36.00
6	Upgradation of Industrial Infrastructure Road	Duliajan, Dist- Dibrugarh	137	75.5
<b>Total amount (in Rs. crore)</b>			<b>217.50</b>	<b>156.00</b>

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## ANNEXURE-IV

### **ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 312 FOR ANSWER ON 22.03.2023.**

Following activities are planned on NATIONAL WATERWAYS (NW) -2 to have seamless connectivity:

**(a) Ship Repair facilities at Pandu:** To have uninterrupted and continuous movements of cargo, Ship repair facilities is being developed at Pandu port, The total cost of the Project is Rs.208 Cr.

**(b) Alternate Road to Pandu:** A dedicated road connecting NH 27 to Pandu port is being developed to have seamless connectivity to port. The cost of the project is Rs. 180.00 Cr.

**(c) Construction, Supply, installation of Two No. Floating Jetty:** Two No. floating jetties are being installed at Bogibeel&Guijan. The total cost of the Project is Rs. 8.26Cr.

**(d) Construction of Two No. Passenger cum Cargo terminal at Bogibeel:** Feasibility Report is being prepared for development of cargo terminal AtBogibeel on NW – 2. The approximate cost of the project is Rs. 46.00 Cr.

**(e) Construction of Permanent Jetty at Jogighopa:** Permanent Jetty is being developed at Jogighopa. The work is awarded to NHIDCL on deposit work basis. Cost of the project is 68 Cr.

**(f) Preparation of DPR for Augmentation of NW-2:** M/s Rites has been entrusted for preparation of DPR for augmentation of the Cargo movement on NW-2 from Sadiya to Dhubri.

An amount of Rs. 474.00 Cr has been approved for the development of NW- 2 during year 2020-21 to 2024-25.

### **Status of infrastructure on National Waterway-16**

River Barak from Lakhimpur to Bhanga (121 Km) has been declared as NW – 16 in the year March 2016. The total length of the stretch is 121 Km.

For the development of river Barak for Inland Waterways transportation, Detailed Project Report (DPR) was prepared by Inland Waterways Authority of India(IWAI) through M/s Larsen & Toubro Ltd.

M/s L & T recommended for the development of Barak River for shipping and navigation purpose in 2 phases:

- **Phase- I**

Development of Bhanga - Silchar (71Km) with upgradation of terminals at Karimganj& Badarpur and floating terminal at Silchar

- **Phase – II**

Development of Silchar – Lakhipur (50 Km) stretch with setting up of new terminal at Silchar&Lakhipur after making assessment on a realistic basis of the potential of Cargo.

The stretch from Bhanga - Silchar (71 Km) has been divided into three stretches. Presently stretch from Sridharpur to Bhanga (26 Km) is being developed with fairway of 2.0 M depth. The following facilities have been developed on NW-16 in this stretch:

- Development of fairway maintenance with least Available Depth (LAD) along with Day navigational Aid between Sridharpur to Bhanga commenced in November 2017and is in progress.
- Action for upgradation of Badarpur &Karimganj section has been initiated and work has been entrusted to CPWD. Approximately 50% work has been completed.

The work in Phase- I is likely to be completed in the year 2025. An amount of Rs. 145.00 Cr is approved for the development of NW-16 and IBP route during year 2020-21 to 2024-25.

<b>National Waterways Cargo Data 2013-14 to 2022-23 (Nov) (in Million Tons)</b>									
<b>National Waterways (NW)</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23 till Nov</b>
NW-2 (Brahmaputra River (Dhubri-Sadiya))	0.51	0.60	0.61	0.56	0.49	0.39	0.31	0.43	0.46
NW-16 (Barak River)	-	-	-	-	-	0.00	0.00	0.01	0.01
<b>Total</b>	<b>0.51</b>	<b>0.60</b>	<b>0.61</b>	<b>0.56</b>	<b>0.49</b>	<b>0.40</b>	<b>0.31</b>	<b>0.43</b>	<b>0.47</b>

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**ANNEXURE-V**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. 312 FOR ANSWER ON 22.03.2023.**

**Food Processing Projects supported under component schemes of PMKSY in North Eastern States as on 31.12.2022 in the State of Assam:**

State	No of Projects approved for assistance	Project Cost (In Rs. Cr)	Approved Grant in-aid (In Rs. Cr)	Processing & Preservation Capacity of (LMT)	"Employment expected to be created (In Nos.)"
Assam	49	794.49	295.69	8.83	23268

**Details of approved Projects under component schemes of PMKSY (As on 31.12.2022)**

S. No	State	Project Name	Sector	District	Date of Approval	Project Cost	Approved Grant-in-aid	Status
<b>Component Scheme - Mega Food Park Scheme (MFP)</b>								
1.	Assam	North East Mega Food Park Ltd., Nalbari	Fish	Nalbari	30.03.2009	84.96	48.84	Operational
<b>Component Scheme - Integrated Cold Chain and Value Addition Infrastructure Scheme</b>								
1.	Assam	Global Entrade	F&V	Guwahati	06.08.2012	24.28	9.09	Operational
2.	Assam	E-appliances	F&V	Guwahati	24.12.2013	14	8.28	Operational
<b>Component Scheme - Infrastructure for Agro-Processing Clusters Scheme</b>								
1.	Assam	M/s Subh Karan Food Park		Kamrup (Rural)	03.10.2019	22.513	10	Under Implementation
2.	Assam	M/s Jai Shree Krishna Developers		Tinsukia	03.12.2019	19.117	8.7268	Under Implementation
3.	Assam	M/s Surindera Agro Processing Cluster		Sonitpur	09.01.2020	20.536	9.1446	Under Implementation
4.	Assam	M/s Sumitra Agrotech Food Park		Darrang	30.03.2021	19.4408	7.5911	Under Implementation
5.	Assam	M/s Salt Range Agri Solutions LLP		Morigaon	17.03.2021	23.0664	9.8947	Under Implementation
6.	Assam	M/s Karbi Anglong Autonomous Council		Karbi anglong	17.03.2021	22.9576	7.1303	Under Implementation
7.	Assam	M/s Pride East Entertainments Private Limited		Nagaon	10.11.2022	25.877	10	Under Implementation
8.	Assam	M/s Nezone Foods		Kamrup	10.11.2022	25.546	10	Under Implementation
<b>Component Scheme - Creation / Expansion of Food Processing &amp; Preservation Capacities Scheme</b>								
1.	Assam	M/s Sona Gold Agrochem Pvt Ltd	Grain Milling	Nalbari	19.02.2018	22.3	5	Operational
2.	Assam	M/s P L Industries Pvt . Ltd	Consumer Products	Nalbari	07.12.2018	4.45	1.89	Operational
3.	Assam	M/s Graintech Foods India Pvt. Ltd	Consumer Products	Nalbari	22.08.2019	19.32	5	Operational
4.	Assam	M/s Hygen Beverages Pvt Ltd	F&V processing	Nalbari	02.12.2019	15.48	5	Operational

5.	Assam	M/s Dhansiri Nutrient Foods LLP	Grain Milling	Nalbari	13.03.2020	17.89	5	Operational
6.	Assam	M/s River Valley Foods Pvt. Ltd	F&V processing	Nalbari	19.05.2022	9.53	3.03	Under Implementation
7.	Assam	M/s Tirupati Foods	Grain Milling	Guwahati	09.06.2020	13.62	5	Operational
8.	Assam	M/s Swastik Roller Flour Mill	Grain Milling	Kamrup	09.06.2020	18.22	5	Operational
9.	Assam	M/s Subh Karan Food Park	Grain Milling	Kamrup	09.06.2020	11.18	5	Operational
10.	Assam	M/s Subh Karan Food Park(178)	Grain Milling (Animal Feed)	Kamrup	19.05.2022	11.4985	5	Under Implementation
11.	Assam	M/s Subh Karan Food Park(177)	F&V processing	Kamrup	19.05.2022	9.2575	4.5	Under Implementation
12.	Assam	M/s Shyam Foods	Consumer Products	Kamrup	09.06.2020	2.59	0.71	Under Implementation
13.	Assam	M/s Raja Food and Proteins	Consumer Products	Sonitpur	21.07.2020	6.25	2.05	Under Implementation
14.	Assam	M/s Shanti Agrovet Industries	Grain Milling (Animal Feed)	Sonitpur	21.07.2020	11.3	4.62	Under Implementation
15.	Assam	M/s Imperial Delicacies	Consumer Products	Sonitpur	08.12.2020	13.28	5	Under Implementation
16.	Assam	M/s Subh Karan Food Park	Grain Milling	Kamrup	21.07.2020	14.26	5	Under Implementation
17.	Assam	M/s HAR HAR Foods & Beverages	F&V processing	Nalbari	21.07.2020	10.93	4.97	Operational
18.	Assam	M/s Soozwin International Foods	Consumer Products	Sonitpur	23.12.2021	12.24	5	Under Implementation
19.	Assam	M/s Shree Krishna Industries	Grain Milling (Animal Feed)	Tinsukia	23.12.2021	8.08	3.82	Under Implementation
20.	Assam	M/s Jai Shree Krishna Rice Mill	Grain Milling	Tinsukia	23.12.2021	10.68	4.88	Under Implementation
21.	Assam	M/s Jai Shree Krishna Tea Company Unit	Consumer Products	Tinsukia	19.05.2022	11.5101	5	Under Implementation
22.	Assam	M/s JK Spices	F&V processing	Sonitpur	05.12.2022	3.81	1.31	Under Implementation
23.	Assam	M/s AFP Manufacturing Company Private Limited	Consumer Products	Nalbari	05.12.2022	16.3452	5	Under Implementation
24.	Assam	M/s Shree Mansa Industries	Consumer Products	Kamrup	05.12.2022	13.1557	5	Under Implementation
25.	Assam	M/s Rolling Spin Flour Mills Private Limited	Grain Milling	darrang	05.12.2022	26.5592	5	Under Implementation
26.	Assam	M/s Repose Bake House Private Limited	Consumer Products	darrang	05.12.2022	18.4935	5	Under Implementation
27.	Assam	M/s Trinity Fructa Private Limited Unit III	F&V processing	darrang	05.12.2022	42.3544	5	Under Implementation
28.	Assam	M/s MeghaAgro Foods	Consumer Products	Nalbari	05.12.2022	13.3113	5	Under Implementation
29.	Assam	M/s A A Energy Foods	Grain Milling	Kamrup	05.12.2022	17.45	5	Under Implementation
30.	Assam	M/s Oja Trade and Industries Ltd	Grain Milling	Kamrup	05.12.2022	22.7079	5	Under Implementation
<b>Component Scheme - Scheme for Creation of Backward and Forward Linkages</b>								
1.	Assam	M/s Blueberry Industry Unit-II	Milk & Milk Products	Kamrup Metro	11/12/2019	12.43	4.81	Under Implementation

**Component Scheme - Operation Greens (OG)**

1.	Assam	Angami Foods Private Limited	Pineapple, Ginger	Nalbari	16-11-2022	28.53	7.4	Under Implementation
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**Component Scheme - Food Safety & Quality Assurance Infrastructure**

1.	Assam	Tezpur University	Autonomous	Guwahati	19-03-2010	4.3829	2.0035971	Operational
2.	Assam	En-Geo Consultancy & Research Centre	Pvt	Guwahati	29-01-2014	3.3753	0.53	Operational
3.	Assam	National Research Centre on Pig	Autonomous	Guwahati	09-10-2015	4.3357	3.629	Operational
4.	Assam	The Energy and Resources Institute (TERI),	Pvt	Guwahati	08-08-2016	3.2493	1.7184	Under Implementation
5.	Assam	State Public Health Laboratory	Govt	Guwahati	24-11-2017	1.7302	1.7277939	Operational
6.	Assam	Tea Research Association, Assam	Pvt	Jorhat	24-09-2020	6.1072	3.3958	Under Implementation

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